

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **05.02.2024** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 am**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 42/2024 For Condone Delay IA No. 129/2024 For Stay IA No. 130/2024 For Exemption IA No. 131/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/signatory, Mr. Anirban Das Vs Mr. Ravi Sethia, RP of GVK Power (Goindwal Sahib) Limited & Anr.  <b>WITH</b>	Ms. Divya Ganapathy	
2	Comp App (AT) (CH) (Ins) No. 43/2024 For Condone Delay IA No. 132/2024 For Stay IA No. 133/2024	M/s. Godavari Commodities Ltd. Rep by its Authorized Representative/signatory, Mr. Anirban Das Vs GVK Power (Goindwal Sahib) Ltd. & Anr.	Ms. Divya Ganapathy	M/s Khaitan & Co For Caveator/R2
3	Comp App (AT) (CH) (Ins) No. 10/2024 For Condone Delay IA No. 41/2024 Delay in refiling IA No. 38/2024 For Exemption IA No. 37/2024 For Stay IA No. 39/2024 Leave to file IA No. 40/2024	Regional Commissioner-II, EPFO Vs M/s. Panyam Cements and Mineral Industries Limited & 3 Ors.	Dr. S Vidya	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023 Urgent Hearing IA No. 638/2023	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikatl & Ors  <b>WITH</b>	Mr. Abishek Anand	Mr. Y. Suryanarayana-R1
5	Comp App (AT) (CH) (Ins) No.30/2022 For Condone Delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand- R1
6	Comp App (AT) (CH) (Ins) No.285/2022	IDBI Trusteeship Services Limited Vs. Ozone Urbana Infra Developers Private Limited	Mr. Edward James	Mr. Perikal K Arjun
7	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023 & 99/2024 To Adv. Hg. IA No. 1377/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Sriram Venkatavaradan- R1 Mr. Manjeet Buch IRP/R2

For Admission (After Notice)

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
8	Comp App (AT) (CH) (Ins) No. 452/2023 For Stay IA No. 1407/2023	Atharv Intertrade Pvt. Ltd. Vs Shivadutt Bannanje RP, Dnyanyogi Shri Shivkumar Swamiji Sugars Ltd.	Bendi Raviteja	Ms. Poornima Devi For Caveator
9	Comp App (AT) (CH) (Ins) No.415/2023 For Condone Delay IA No. 1266/2023	Kishan Chand Suresh Kumar Vs Santhanam Rajashree	Mr. Shubhang P Nair	Mr. Raj Jhabakh
10	Comp App (AT) (CH) (Ins) No. 448/2023 For Condone Delay IA No. 1390/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Limited Vs V. Venkatachalam, Erst. RP, Unites Seamless Tubulaar Pvt. Ltd.	Mr. Ajay Bhargava	Mr. Y Suryanarayana
11	TA (AT) No. 273/2021 (CA (AT) No. 49/2020 For Stay IA No. 835/2020 For Exemption IA No. 836 & 837/2020)	M.G Mohan Kumar VS American Road Technology & Solutions Pvt Ltd & 3 Ors	M/s Poovayya & Co Ms. Priyadarshi Banerjee	Mr. Rishabh Jain
12	Comp App (AT) (CH) No. 115/2023 For Condone Delay IA No. 1418/2023 For Stay IA No. 1419/2023	M/s. Hira Multi Construction Ventures Pvt. Ltd. Vs Mohammed Imtiyazuddin & 26 Ors.	Mr. Anirudh Krishnan	
13	Comp App (AT) (CH) (Ins) No. 191/2023 For Delay in refiling IA No. 612/2023 To dispense with IA No. 614 & 615/2023 For Stay IA No. 616/2023	Manoj Babu Madineni Vs UV Asset Reconstruction Company Ltd. & 2 Ors.	Mr. Samuel Nagadesai, PCS	
14	Comp App (AT) (CH) (Ins) No. 347/2023 For Exemption IA No. 1059 & 1060/2023 For Stay IA No. 1056/2023	Howden Axial Fans AB Vs BGR Boilers Pvt. Ltd.	Mr. Thriyambak J Kannan	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	IA No. 124/2024 (Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023 Interim Injunction IA No. 141/2024	Phoenix Arc Private Limited Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand
16	Review App No. 01/2023 in Comp App (AT) (CH) (Ins) No. 361/2022 IA No. 827 & 828/2022 For Amendment IA No. 77 & 139/2024	Wind Construction Ltd Vs Ebenezar Inbaraj  <b>WITH</b>	Ms. Abitha Banu	Mr. B Thilak Narayan
17	Review App No. 02/2023 in Comp App (AT) (CH) (Ins) No. 360/2022 IA No. 825, 826/2022 For Amendment IA No. 78 & 140/2024	Wind Construction Ltd Vs Ebenezar Inbara	Ms. Abitha Banu	Mr. B Thilak Narayan
18	TA (AT) No. 258/2021 (CA (AT) (Ins) No. 83/2021)	INKEL Ltd. Vs Shaji Mathew & Anr.	Mr. Aditya Venugopalan	Mr. Harikumar G Nair
19	TA (AT) No. 295/2021 (CA (AT) No. 128/2021)	Aurore Life Sciences Pvt. Ltd. Vs Dayakar Reddy Mallu & 10 Ors.	Mr. Nirav Shah	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp App (AT) (CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 For Additional docs IA No. 295/2023	Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd	Ms. Abitha Banu	Mr. Pradeep Joy

21	TA (AT) No.130/2021 (CA (AT) No.100/2019) IA No. 121/2023	Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd. & 4 Ors.	Ms. Simran R Gurnani	A.K. Mylsamy & Associates Mr. Aravindh- R1
22	TA (AT) No. 167/2021 (CA (AT) (Ins) No. 355/2020)	M/s PP Bafna Ventures Pvt Ltd. Vs M/s KVR Industries Pvt Ltd.	Ms. Malvika Kapila Kalra	
23	TA (AT) No. 205/2021 (CA (AT) (Ins) No.1228/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Pvt. Ltd.	Ms. Anusha Peri	Mr. Kumar Mihir
24	TA (AT) No. 217/2021 (CA (AT) (Ins) No. 1495/2019)	Indu Projects Ltd. Vs M/s Shrushti Contech Pvt. Ltd	Mr. Anurag Singh	Ms. Sri Harini SP- R1
25	Comp App (AT) (CH) No. 09/2021 For Stay IA No. 27/2021 For Exemption IA No. 28/2021	J. Somashekar Vs M/s Vels Studios and Entertainment Pvt. Ltd. & 5 Ors	Mr. Badri Vishal & Ms. Anisha Gupta	Mr. B Dhanaraj- R1, R4 Mr. B Sivaraman- R2, R3, R5 M/s Aiyar & Dolia R6
26	Comp. App (AT) (CH) (Ins) No.40/2021 For Condone Delay IA.No.91/2021 For Stay IA No. 92/2021 To implead IA No. 591/2023	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 2 Ors	Mr. Pranava Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3
27	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
28	Comp App (AT) (CH) (Ins) No.13/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Pvt. Ltd.	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
29	Comp App (AT) (CH) (Ins) No. 106/2022	G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd.	Mr. R Parthasarathy	Mr. Udian Sharma

30	Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022 To implead IA No. 923/2022	The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr.	Mr. B Dhanaraj Ms. Pavithra K	Mr. Anant Merathia- R1 Mr. TK Bhaskar- R2
31	Comp App (AT) (CH) (Ins) No. 23/2023 For Condone Delay IA No. 78/2023	Srikanth Dwaraknath Vs Dineshchand Surana & 14 Ors	Mr. R Vidhya Shankar	Ms. Ramya Subramaniam- R1 Mr. D Manimaran- R4 Ms. G Savitha- R6 Mr. VV Sivakumar- R8 Mr. B Shruthan- R10-R12

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500